

### Outcome Budget (2014-15) of the Department of Consumer Affairs

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे): महोदय, मैं 2014-15 के वर्ष के लिए उपभोक्ता मामले विभाग के संबंध में परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 538/16/14]

#### I. MoU between GoI and NSIC

#### II. Outcome Budget (2014-15) of the Mlo Micro, Small and Medium Enterprises

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

I. Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2014-15. [Placed in Library. See No. L.T. 587/16/14]

II. Outcome Budget, for the year 2014-15, in respect of the Ministry of Micro, Small and Medium Enterprises. [Placed in Library. See No. L.T. 335/16/14]

#### Notifications of Ministry of Health and Family Welfare

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I lay on the Table :

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 34 of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, along with delay Statement :

1. G.S.R. 77 (E), dated the 4th February, 2014, publishing the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014.
2. G.S.R. 119 (E), dated the 26th February, 2014, publishing the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014.

[Placed in Library. For (1) and (2) See No. L.T. 434/16/14]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification F. No. 2-15015/30/2012, dated the 10th June, 2014, publishing the Food Safety and Standards (Licensing and Registration of Food Businesses) Amendment Regulations, 2014, under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library. See No. L.T. 435/16/14]